

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of VIJAYAKUMAR MALKAJAPPA PAWALE
I ADDL.DISTRICT & SESSIONS JUDGE
Cause List Dated 26-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) SPL.C	140/2015		
2) SC	153/2016		
3) Crl.Misc.	697/2021		ARAVIND REDDY H.
4) Crl.Misc.	698/2021		T. CHANDRAPPA
<u>SUMMONS</u>			
5) SPL.C	515/2020		A
6) SPL.C	518/2020		A
<u>NOTICE</u>			
7) CRL.R.P.	72/2019		VINOD M.
<u>Evidnce</u>			
8) SC	291/2018		A
9) SPL.C	158/2019	NBW TO CWS	A
<u>ARGUMENTS.</u>			
10) SC	82/2012		PP S.S.
11) CRL.A	45/2014		P.M. SIDDAMALLAPPA
12) CRL.A	46/2014		MYLARAIAH ASSOCIATES
13) CRL.A	47/2014		MYLARAIAH ASSOCIATES
14) CRL.A	13/2018		V. ANAND
15) CRL.A	25/2018		MANJUNATHA H.A.
16) CRL.A	63/2019		VASANTH KUMAR
17) CRL.A	125/2019		MANJUNATH K.
18) CRL.A	130/2019	FURTHER ARGUMENTS	S.N. RAMAPRASAD
19) CRL.A	13/2020		PRAKASH M.
<u>ORDER</u>			
20) Crl.Misc.	680/2021		SRINIVASA A.
<u>JUDGEMENT</u>			
21) CRL.A	39/2018		S.Y. KUMBAR
<u>Drawft Charge</u>			
22) SC	157/2016		
<u>NBW TO ACCUSED</u>			
23) SC	328/2018		A
<u>Objection</u>			

24) Crl.Misc.	704/2021	RAMESHAPPA N. G.
25) Crl.Misc.	712/2021	SHANTH KUMAR H. T.
26) Crl.Misc.	714/2021	B. M. ASSOCIATES
27) Crl.Misc.	718/2021	C. R. VENKATESH
28) Crl.Misc.	720/2021	C. S. SRINIVAS

II ADJ Cause List 26.04.2021 I/c. Addl. FTC, BRD (6th Flr)

HEARING

1 Crl.Misc. 572/2021
2 Crl.Misc. 663/2021
3 Crl.Misc. 666/2021
4 Crl.Misc. 668/2021
5 Crl.Misc. 705/2021

Objection

30 SPL.C 334/2020

FDT

31 SPL.C 395/2020

Objection

32 Crl.Misc. 715/2021

Evidence

6 SPL.C 2/2014
7 SPL.C 118/2015
8 SPL.C 70/2016
9 SPL.C 212/2016
10 SPL.C 47/2017
11 SPL.C 78/2017
12 SPL.C 223/2018
13 SPL.C 278/2018
14 SPL.C 462/2018
15 SPL.C 557/2018
16 SPL.C 185/2019
17 SPL.C 186/2019
18 SPL.C 196/2020

ARGUMENTS.

19 CRL.A 67/2019

Await documents

20 SPL.C 138/2019

Charge

21 SPL.C 51/2017

HBC

22 SPL.C 91/2021

23 SPL.C 99/2021

NBW TO ACCUSED

24 SPL.C 61/2016

FDT

25 SPL.C 556/2018

NBW TO ACCUSED

26 SPL.C 308/2019

NBW Proclamation and attachment

27 SPL.C 413/2019

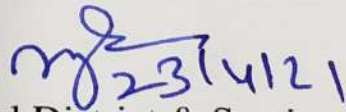
28 SPL.C 202/2020

FDT

29 SPL.C 223/2020

VI ADDL.DISTRICT & SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU.
CAUSE LIST DATED 26-04-2021

MORNING SESSION	AFTERNOON SESSION
CRIMIBNAL CASES	CRIMINAL CASES
1. SC.292/2018	1. SC.40/2020
2. CRL.A.15/2021	2. SC.76/2013
3. SC.201/2011	3. SC.229/2019
4. SC.190/2014	4. S.C.294/2019
5. SC.210/2014	5. SC.349/2019
6. SC.90/2015	6. SC.106/2020
7. SC.184/2017	7. SC.24/2021
8. SC.69/2018	8. SC.283/2018
9. SC.296/2018	9. SC.293/2018
10. SC.77/2019	10. SC.44/2019
11. SC.105/2019	11. SC.73/2019
12. SC.174/2019	12. SC.169/2019
13. SC.244/2019	13. SC.245/2019
14. SC.246/2019	14. SC.123/2020
15. SC.296/2019	15. SC.161/2020
16. SC.74/2020	16. SC.172/2020
17. SC.135/2020	17. SC.17/2021
18. SC.57/2021	18. SC.31/2021
19. CRL.MISC.635/2021	19. SC.178/2019
20. SC.86/2013	20. SC.187/2019
21. CRL.A.22/2019	21. SC.18/2020
22. CRL.R.P.34/2020	22. CRL.MISC.729/2021
23. CRL.A.1/2021	23. CRL.MISC.726/2021
24. CRL.A.7/2021	24. CRL.MISC.733/2021
25. CRL.R.P.18/2020	25. CRL.MISC.732/2021


23/4/21

VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
26.04.2021**

MORNING SESSION

AFTERNOON SESSION

APPEARANCE OF PARTY

1 M.C. 55/2020

CALL ON

2 A.I.R.Misc 1/2015

3 A.I.R.Misc 2/2015

4 A.I.R.Misc 3/2015

5 A.I.R.Misc 4/2015

6 A.I.R.Misc 5/2015

7 A.I.R.Misc 6/2015

8 A.I.R.Misc 7/2015

9 A.I.R.Misc 8/2015

10 A.I.R.Misc 9/2015

11 A.I.R.Misc 10/2015

12 A.I.R.Misc 18/2015

13 A.I.R.Misc 19/2015

14 A.I.R.Misc 20/2015

15 A.I.R.Misc 21/2015

SUMMONS

16 SC 44/2021

17 SC 45/2021

NOTICE

18 CRL.A 19/2020

EVIDENCE

19 SC 153/2015

20 SC 42/2016

21 SC 135/2018

22 SC 145/2018

23 SC 172/2018

24 SC 190/2018

25 SC 218/2018

26 SC 244/2018

27 SC 268/2019

28 SC 136/2020

29 SC 162/2020

30 SC 163/2020

AWAIT ORDERS

31 SC 107/2013

NBW TO ACCUSED

32 SC 195/2017

OBJECTION

33 Crl.Misc. 602/2021

34 Crl.Misc. 638/2021

35 Crl.Misc. 646/2021

36 Crl.Misc. 717/2021

37 Crl.Misc. 722/2021

38 Crl.Misc. 692/2021

ORDER

1 SC 54/2016

2 Crl.RP 67/2018

3 Crl.M 654/2021

4 Crl.M 700/2021

5 Crl.M 711/2021

JUDGMENT

6 SC 149/2016

7 SC 180/2017

8 SC 208/2017